

2

2

Serial No. of Order	Date of Order	Order with Signature
		<p>transferred on administrative reasons. The operation of Annexure 4 dated 18th August, 1993 is hereby stayed till 5th October, 1993. Counter be filed by 4th October, 1993 and the matter may come up for further orders on 5th October, 1993.</p> <p>put upon the date fixed.</p> <p style="text-align: right;">8/3/93 Member(Admn.)</p>
3	6.10.93	<p>There is no appearance on the side of the petitioner. Call on 12.11.93.</p> <p style="text-align: right;">KM Vice-Chairman</p> <p style="text-align: right;">In view Member(A)</p>
4	8/10/93	<p>This case was placed before me before the court on being mentioned by Mr. D. S. Mitra, learned counsel for the applicant. Mr. Mitra has filed a memo stating therein that in view of the petitioner's posting as S. D. O., Rairangpur Telecommunication Department, he does not want to press this case any more and prayed for withdrawal of this case. Prayer is allowed.</p> <p>This case is withdrawn as not pressed. This order is passed after hearing Mr. D. S. Mitra, learned counsel for the applicant and Mr. Ashok Mitra, learned Sr. S. C. Counsel. A copy of this order may be given to the learned counsel for both sides.</p> <p style="text-align: right;">8/3/93 Member(A)</p>